

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

119. I.A. 5010/2023, I.A. 59/2024 in

C.P.(IB)-690(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.05.2024**

NAME OF THE PARTIES: Indusind Bank Ltd.
V/s.
Siti Networks Limited.

Appearance:

For Applicant: Senior Advocate Mr. J.P. Sen a/w Adv. Payal Kakra for the
TV18 Broadcast Ltd., in I.A No. 5010/2013.

Adv. Manan Shah, Adv. Zashank Mehta, i/b Bharucha and Partners in I.A.
59/2024.

For RP: Adv. Shrishti Agnihotri i/b Chandhiok and Mahajan for the
Resolution Professional all are present through VC.

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 5010/2023

At the joint request of Ld. Counsel for Parties, list on **24.06.2024**.

I.A. 59/2024

Ld. Counsel for the Applicant submits that reply has been filed by RP, where
certain facts have to be refuted by filing rejoinder. Let rejoinder be filed within
two weeks. List on **06.06.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-

LAKSHMI GURUNG
Member (Judicial)